

NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP NO. 178/2016
RT No. 54/2017

M/s. Modi Alloys and Metalics Pvt. Ltd. ...Petitioner.


Versus.

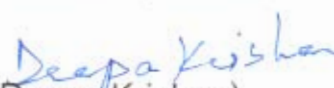
M/s. Goyal Malleables Private Limited. ...Respondent

Present: Mr. Puneet Singla, Advocate for Mr. Rakesh Chopra,
Advocate for petitioner.
Mr. Karanyog Singh Riar, Advocate for Mr. Nikhil K. Chopra,
Advocate for respondents.

Mr. Karanyog Singh Riar, Advocate has filed Power of Attorney for respondent-company. Learned counsel for the petitioner seeks time to file appropriate application along with affidavit and documents including Track Report of the Post Office regarding service of the respondent after the notice was issued by the Hon'ble High Court. Let the same be filed at least two days before the date fixed with copy advance to the counsel opposite.

List the matter for 14.03.2017.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

February 28, 2017

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